

# TRADE MARKS REGISTRY

## AHMEDABAD

### OPPOSITION HEARING LIST FOR THE MONTH OF JUNE-2017

#### DATE OF HEARING 20.06.2017

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1796470/05	Opp. No. AMD-788411	Ashish Jain s/o. Sushil Jain, Jaipur / M/s. G. D. Bansal & Associates, Jaipur	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
2.	1796474/05	Opp. No. AMD-781567	M/s. Leechem Biotech Pvt. Ltd., Jaipur / M/s. G. D. Bansal & Associates, Jaipur	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
3.		Opp. No. AMD-782227	M/s. Leechem Biotech Pvt. Ltd., Jaipur / M/s. G. D. Bansal & Associates, Jaipur	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
4.		Opp. No. AMD-782801	M/s. Leechem Biotech Pvt. Ltd., Jaipur / M/s. G. D. Bansal & Associates, Jaipur	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
5.	2234117/25	Opp. No. AMD-810211	M/s. Kishori Prints, Jaipur / M/s. G. D. Bansal & Associates, Jaipur	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
6.	1738996/03	Opp. No. AMD-761355	M/s. Hitesh Industries, Alwar / M/s. G. D. Bansal & Associates, Jaipur	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
7.	821360/12	Opp. No. AMD-242103	M/s. Raj Shree Auto Industries, Jaipur / M/s. G. D. Bansal & Associates, Jaipur  V/s  M/s. Raheja Auto Industries, Delhi / Vipin Jain, New Delhi	03.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on Evidence in support of application Under Rule 51

**DATE OF HEARING 22.06.2017**

<b>Sr. No.</b>	<b>Application /R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	1023747/05	Opp. No. AMD-717758	M/s. Cadila Healthcare Ltd., Ahmedabad / Mr. Suresh M. Upadhyaya, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
2.	1755915/29	Opp. No. AMD-763014	M/s. Mittal Oil Mills Pvt. Ltd., Kekri / Mr. Prakash Javaria Advocate, Udaipur	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
3.	1612168/03	Opp. No. AMD-745192	M/s. Aachi Spices & Foods, Chennai / M/s. C. Daniel & Gladys, Chennai	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
4.	1794904/12	Opp. No. AMD-797941	M/s. Masko Engineering Corporation, Rajkot / M/s. T. C. Patel & Co., Ahmedabad	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
5.	1745030/42	Opp. No. AMD-760680	M/s. K. G. Recreational & Tourist Center Pvt. Ltd., Jaipur / Mr. Rajendra H. Bhansali, Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
6.		Opp. No. AMD-762299	M/s. K. G. Recreational & Tourist Center Pvt. Ltd., Jaipur / Mr. Rajendra H. Bhansali, Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
7.	914722/30	Opp. No. AMD-229728	M/s. Kasturi Agro Industries, Pune / M/s. R. K. Dewan & Co., Mumbai  V/s  M/s. Balaji Marketing, Ahmedabad	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 27.06.2017**

<b>Sr. No.</b>	<b>Application /R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	1293685/30	Opp. No. AMD-214246	M/s. M. P. State Co Operative Dairy Federation Ltd., Bhopal / M/s. Law & Prudence, Mumbai	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
2.	1649952/29	Opp. No. AMD-752335	M/s. N. A. Thangarajan & Sons, Virudhunagar (T.N.) / Sri Kirthi & Co., Erode, T.N.  V/s  M/s. Raghuvar (India) Ltd., Jaipur / M/s. Delhi Registration Service, Delhi	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I. P.
3.	1785628/05	Opp. No. AMD-765270	M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
4.	1190122/05	Opp. No. AMD-206897	M/s. Panacea Biotec Ltd., New Delhi / M/s. Mangla Registration Service, Delhi  V/s  M/s. Oshin Pharmaceuticals Pvt. Ltd., Ahmedabad / M/s. D. C. Dani & Associates, Ahmedabad	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
5.	2435704/05	Opp. No. AMD-815770	M/s. Neon Laboratories Limited, Mumbai	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
6.	2115213/05	Opp. No. AMD-815769	M/s. Neon Laboratories Limited, Mumbai	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
7.	1020408/02	Opp. No. AMD-243055	M/s. Bakelite Hylam Ltd., Hyderabad / M/s. Law & Prudence, Mumbai  V/s  M/s. Decora Coating Pvt. Ltd., Rajkot	03.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 29.06.2017**

<b>Sr. No.</b>	<b>Application /R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	2464684/17	Opp. No. AMD-837315	M/s. Chetan Enterprises, Bhiwadi / M/s. Puri & Puri, Delhi	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
2.	1770278/31	Opp. No. AMD-765123	M/s. Duncans Industries Ltd., Kolkata / M/s. Chakraborty & Associates, Kolkata	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
3.	2402282/30	Opp. No. AMD-813957	M/s. Dorabdaruwala Grains & Provision, Surat / M/s. Sanjay Drashtee & Co., Surat	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
4.	2290321/24	Opp. No. AMD-818227	M/s. Rangeela, Chennai / Mr. Ashok Kumar J. Daga, Advocate, Chennai	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
5.	2559895/41	Opp. No. AMD-857437	Shree Sahajanand Charitable Trust, Gandhinagar / Nikunj V. Joshi Advocate, Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
6.	2537983/19	Opp. No. AMD-820278	M/s. Regency Plywood Industries Pvt. Ltd., Kolkata / M/s. C. J. Associates, Kolkata	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
7.	1018818/07	Opp. No. AMD-161707	M/s. K. W. Engineering Works, Ludhiana / M/s. Madamser & Co., Delhi  V/s  M/s. Delux Bearings Limited, Ahmedabad	03.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

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